GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2208 ANSWERED ON:10.03.2010 CHARGING OF HIGHER FEES IN PRIVATE SCHOOLS Joshi Shri Pralhad Venkatesh;Sharma Shri Madan Lal;Singh Shri Ganesh;Sugavanam Shri E.G.;Wankhede Shri Subhash Bapurao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it has come to the notice of the Government that the private schools are charging exorbitant fees from the students thereby depriving the poor children to get quality education;

(b) if so, the details thereof;

(c) whether the Government is considering to provide a cap on tuition fees charged by the schools, including primary schools; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D.PURANDESWARI)

(a) & (b) : During a two year period upto 30.6.2009, Central Board of Secondary Education (CBSE) has received 20 complaints against hike in fees in schools affiliated to it.

(c) & (d): The Affiliation Bye-Laws of Central Board of Secondary Education (CBSE) inter-alia, prescribe the following regarding fees:

i) "Fees charges should be commensurate with the facilities provid ed by the institution. Fees should normally be charged under the heads prescribed by the Department of Education of the State / U.T. for schools of different categories. No capitation fee or voluntary donations for gaining admission in the school or for any other purpose should be charged / collected in the name of the school. In case of such malpract ices, the Board may take drastic action leading to disaffiliation of the school.

ii) In case a student leaves the school for such compulsion as tran sfer of parents or for health reason or in case of death of the student before completion of the session, prorata return of guarterly/term/annual fees should be made.

iii) The unaided schools should consult parents through parents' rep resentatives before revising the fees. The fee should not be revised during the mid session. "

The "Guidelines for Affiliation" of Council for the Indian School Certificate Examinations (CISCE) lay down the following:

"(a) The fees charged by the school should be commensurate with the facilities provided. The tuition fees and other charges may be charged on a monthly, quarterly or annual basis. Other fees may be leveled in accordance with the requirements of the students.(b) No school is allowed to charge capitation fees in any form or to accept donations for the purpose of admission of pupils".